

HIGH COURT OF CHHATTISGARH: BILASPUR

ORDER

No. 1061 /Confdl./2017
II-3-2/2002 (Part - II)

Bilaspur, dated the 21st September, 2017

The following probationary Civil Judges Class-II of Lower Judicial Service, are hereby, issued certificate of confirmation in terms of sub-rule (5) of Rule 11 of the Chhattisgarh Lower Judicial Service (Recruitment & Conditions of Service) Rules, 2006:-

S. No.	Name of Officer
1.	Shri Vyankatesh Singh
2.	Shri Bhupat Singh Sahu
3.	Ms. Shubhda Goyal
4.	Shri Mohit Singh
5.	Shri Mahesh Babu Sahu
6.	Shri Rosemin Rajesh Xaxa
7.	Ku. Reshma Bairagi
8.	Shri Satish Kumar Khakha
9.	Shri Nixion Daved Lakra

Note:- 1.) The relative seniority of Shri Vyankatesh Singh shall be below the name of Smt. Manisha Thakur and above the name of Shri Radheshyam Dhruw.

2.) The relative seniority of other officers mentioned at Sl. no. 2-9 shall enblock be below the name of Smt. Chandrakala Devi Sahu and above the name of Ku. Neha Yati.

BY ORDER OF THE HIGH COURT


29.9.2017
(GAUTAM CHOURADIA)
REGISTRAR GENERAL

Endt. No. 1062 /Confdl./2017 Bilaspur, dated the 21st September, 2017
II-3-2/2002 (Part - II)

- (1) Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.


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- (4) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Chandra Bhushan Bajpai, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (11) Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (12) Private Secretary to Hon'ble Shri Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (13) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (14) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (15) Registrar (Vigilance/ I. & E./ Judicial/Computerisation), High Court of Chhattisgarh, Bilaspur for information.
- (16) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (17) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur for information.
- (18)
 - a.) Shri Vyankatesh Singh, Civil Judge Class-II, Balrampur, District - Surguja (Ambikapur),
 - b.) Shri Bhupat Singh Sahu, Civil Judge Class-II, Sitapur, District - Surguja (Ambikapur)
 - c.) Ms. Shubhda Goyal, Secretary, District Legal Services Authority, Janjgir-Champa,
 - d.) Shri Mohit Singh, I Civil Judge Class-II, Surguja (Ambikapur),
 - e.) Shri Mahesh Babu Sahu, Secretary, District Legal Services Authority, Dantewara,
 - f.) Shri Rosemin Rajesh Xaxa, Civil Judge Class-II, Wadrafnagar, District - Surguja (Ambikapur),
 - g.) Ku. Reshma Bairagi, Secretary, District Legal Services Authority, Surajpur,
 - h.) Shri Satish Kumar Khakha, Civil Judge Class-II, Pamgarh, District - Janjgir-Champa,
 - i.) Shri Nixion Daved Lakra, Secretary, District Legal Services Authority, Kondagaon,
for information.
- (19) District & Sessions Judge, Balod/ Baloda-Bazar/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/ Dakshin Bastar at Dantewara/ Dhamtari / Durg / Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Kondagaon/ Koriya (Baikunthpur)/ Korba/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surguja at Ambikapur / Surajpur/ Uttar Bastar (Kanker) for information.

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- (20) Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information.
- (21) Joint Registrar (S. & A. Cell/ Checker & D.D.O.), High Court of Chhattisgarh, Bilaspur for information.
- (22) Additional Registrar (Judicial/ D.E. & E./ Admn./ S. & A. Cell/ M), High Court of Chhattisgarh, Bilaspur for information.
- (23) All Additional Registrar (Ministerial), High Court of Chhattisgarh, Bilaspur for information.
- (24) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- (25) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- (26) Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Sewa Marg, Bilaspur for information.
- (27) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (28) Section Officer/In-charge, Accounts/ Checker/ Complaint/ Criminal /Civil/ Confidential/ District Establishment/ Establishment / Juvenile Justice Cell/ Library/ Pension / Protocol/ Record Room (Admn.)/ R.G./ Works/ Writ/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (29) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- (30) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.


(GAUTAM CHOURADIA)
REGISTRAR GENERAL

29-2-2016